

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 474 of 2020

IN THE MATTER OF:

Sanjeev Kumar

...Appellant

Versus

Aithent Technologies Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant :

**Mr. Sumesh Dhawan and Mr. Gulshan Sachdeva,
Advocates**

For Respondent:

Mr. Rishabh Bansal, Advocate

O R D E R

(Through Virtual Mode)

14.07.2020 Pleadings are complete. Let the appeal be processed for final hearing and listed on **31st July, 2020**.

The interim directions will continue.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/